GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 302 TO BE ANSWERED ON 25.02.2016

POWER GENERATION FROM STRAW OF PADDY

302. SHRI RAJESHBHAI CHUDASMA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of schemes being implemented by the Government for power generation from waste including from straw of paddy in the country,
- (b) whether the Government proposes to encourage the States to start projects for power generation from waste and paddy,
- (c) if so, the number of such plants set up so far in the country and the quantum of power generated from waste material along with the percentage of such power out of total power generated in the country during the last three years, State/UT-wise; and
- (d) the details of incentives given at present proposed to be given for promoting power generation from waste?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a)&(b): Ministry of New and Renewable Energy (MNRE) is implementing schemes to support promotion of Biomass Power generation using bio-waste from agricultural, industrial/agro-industrial sector, bagasse, crop/agro residues, including straw of paddy. States are encouraged to evolve power projects with incentives as per details given at Annexure I.
- (c): 418 plants aggregating 4418 MW of Biomass power (grid connected), 193 plants aggregating 600 MW (captive power) and 100 plants aggregating 106 MW (waste to power) has been set up till 31.03.2015. Only one plant of 12 MW capacity based on agro waste/residue (straw of paddy) was set up in Punjab in 2010 with 34.1, 27.1, 42.9 Million KWH generated during 2012-13, 2013-14 and 2014-15 respectively. Percentage of power generation from such plants is 1.90 % of total power generated (2,71,772 MW as on 31.03.2015). State-wise cumulative power generation (MW) for the last three years is given at Annexure –II.
- (d): Brief about incentives being given under the scheme is placed at Annexure -I.

ANNEXURE-I

Annexure-I referred to in reply to parts (a),(b) & (d) of Lok Sabha Unstarred Question No. 302 to be answered on 25/02/2016

Project Type	Special Category States	Other States
Biomass Power projects	Rs.25 lakh X (C MW) (Maximum	Rs.20 lakh X (C MW)
	Support of Rs 1.5 Crore per	(Maximum Support of Rs
	Project.)	1.5 Crore per Project.)
Bagasse Co-generation by Private	Rs.18 lakh X (C MW) (Maximum	Rs.15 lakh X (C MW)
sugar mills*	Support of Rs 1.5 Crore per	(Maximum Support of Rs
	Project.)	1.5 Crore per Project.)
Bagasse Co-generation projects by	Rs.40 lakh	Rs.40 lakh
cooperative/ public sector sugar mills	Rs.50 lakh	Rs.50 lakh
40 bar & above	Rs.60 lakh Per MW of surplus	Rs.60 lakh Per MW of
60 bar & above	power	surplus power
80 bar & above	(maximum support Rs. 6.0 crore	(maximum support Rs. 6.0
	per project)	crore per project)
Power Generation from Biogas, Solid	Rs. 0.20 crore/MW (Max. Rs.	Rs. 0.20 crore/MW (Max.
Industrial, Agricultural Waste/residues	1.20crore/project)	Rs. 1 crore/project)
excluding bagasse through Boiler +		
Steam Turbine Configuration		
Power Generation from Biogas	Rs. 1.00 crore/MW Or bio-CNG	Rs. 1.00 crore/MW Or bio-
(engine / gas turbine route) and	from 12000 m3 biogas (Max. Rs.5	CNG from 12000 m3
production of bio-CNG for filling into	crore/project	biogas (Max. Rs.5
gas cylinders		crore/project
Biogas generation from Urban,	Rs. 0.50 crore /MWeq. (12000 m3	Rs. 0.50 crore /MWeq.
Industrial and Agricultural	biogas /day with maximum of Rs. 5	(12000 m3 biogas /day
Wastes/residues	cr./ project)	with maximum of Rs. 5
		cr./ project)
Power generation from biogas at	Rs. 2.00 crore/MW or bio-CNG	Rs. 2.00 crore/MW or bio-
Sewage Treatment Plant or through	from 12000 m3 biogas/day (Max.	CNG from 12000 m3
biomethanation of Urban and	Rs. 5 crore/project)	biogas/day (Max. Rs. 5
Agricultural Waste/residues including		crore/project)
cattle dung or production of bio-CNG.		
Power generation from Municipal	Rs. 2.00 crore/MW (Max.	Rs. 2.00 crore/MW (Max.
Solid Waste	Rs.10crore/project)	Rs.10crore/project)

ANNEXURE-II

Annexure-II referred to in reply to part (c) of Lok Sabha Unstarred Question No. 302 to be answered on 25/02/2016

	1	
State	Generation (in MU)	
Andhra Pradesh	1797.42	
Bihar	205.791	
Chattisgarh	3296.062	
Gujarat	107.886	
Haryana	310.75	
Karnataka	8395.959	
Kerala	74.475	
Madhya Pradesh	127.19	
Maharashtra	6517.8	
Odisha	41.360	
Punjab	1150.976	
Rajasthan	509.145	
Tamil Nadu	5499.862	
U.P.	3036.547	